

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
COURT-III

IB-09/(ND)/2018

In the matter of

Cambridge Construction (Delhi) Ltd

....PETITIONER

Vs.

Ester Builders (P) Limited

... RESPONDENT

SECTION :

Under Section 7 of IBC, 2016

Order delivered on 08.1.2018

Coram :

R. VARADHARAJAN,

Hon'ble Member (Judicial)

For the Petitioner /applicant


: Ms. Pooja M Saigal, Advocate

Ms. Khyati Sharma, Advocate

For the Respondent/Corporate Debtor : -

ORDER

Due to paucity of time arising out of sitting in the Principal Bench, the matter was not able to be taken up. Hence, the same is adjourned to 16.1.2018.

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
08.1.2018